

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-71 (PB)/2017

IN THE MATTER OF:

Den Network Ltd. Applicant/petitioner
And
Sky Cable Network Pvt. Ltd. Respondent

Order under Section 230-234 of the Companies Act, 2013

Order delivered on 13.07.2017

Coram:


CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Deepak Diwan, Advocate
Ms. Himanshi Taneja, Advocate
Ms. Neerja Sharma, Advocate

ORDER

In the order dated 05.05.2017, the next date of hearing given is 12.07.2017. On the request made by the learned Counsel for the petitioner, hearing is deferred to 28th July, 2017 as there is paucity of time to publish the notice.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

13.07.2017
V. Sethi